

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and
Transfers - ORDERS - ISSUED.**

ROC.NO.7652/2015-B.SPL.

NOTIFICATION NO.1408-B.SPL.

DATED:21.12.2015.

The High Court is pleased to order the following Posting and Transfer:-

Sri V.Seetharama Avadhani, District and Sessions Judge worked on Other Duty as Secretary General, Hon'ble Supreme Court of India, New Delhi, who has been repatriated to State Judicial Service is posted as Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad (post kept vacant) .

- i) Sri V.Seetharama Avadhani, will immediately proceed to his new station and shall take charge of his post and also the Posts of Presiding Officer, State Transport Appellate Tribunal, Hyderabad and Chairman, Co-Operative Tribunal, Hyderabad from the Chief Judge, City Small Causes Court, Hyderabad.
- ii) Sri V.Seetharama Avadhani, after assumption of charge as Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad, will be in full additional charge of the posts of Presiding Officer, State Transport Appellate Tribunal, Hyderabad and Chairman, Co-Operative Tribunal, Hyderabad, until further orders.

Note: The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Personal Secretary to the Registrar General, High Court of Judicature at Hyderabad (for placing before the Registrar General for information).
4. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
5. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. The Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
13. The Pay and Accounts Officer, Hyderabad.

14. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.